

**HIGH COURT OF JUDICATURE AT HYDERABAD  
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

**ABSTRACT**

**JUDICIAL SERVICE - District and Sessions Judges - Transfers and Postings - ORDERS - ISSUED.**

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**ROC.NO.985/2015-B.SPL.**

**NOTIFICATION NO.275-B.SPL.**

**DATED: 07.02.2015.**

**READ:**

**The High Court is pleased to order the following Transfers and Postings:-**

1. Smt. G. Udaya Gouri, XII Addl. District and Sessions Judge, Vikarabad, Rangareddy District, is transferred and posted as Judge, Family Court, Rangareddy District at L.B. Nagar VICE Sri K. Ranga Rao, transferred.

2. Sri K. Ranga Rao, Judge, Family Court, Rangareddy District at L.B. Nagar, is transferred and posted as XII Addl. District and Sessions Judge, Vikarabad, Rangareddy District VICE Smt. G. Udaya Gouri, transferred.

1. The officers - Smt. G. Udaya Gouri and Sri K. Ranga Rao, will simultaneously hand over charge of their posts and take charge of their new posts immediately.

2. Smt. G. Udaya Gouri after assumption of charge as Judge, Family Court, Rangareddy District at L.B. Nagar, will continue to be in full additional charge of the post of Prl. District and Sessions Judge, Rangareddy District at L.B. Nagar, until further orders.

*S. Jagannathan*  
**REGISTRAR (VIGILANCE)**

To

1. The Officer concerned.
2. The Prl. Secretary to the Hon'ble the Chief Justice and Personal Secretaries to the Hon'ble Judges (for placing before their Lordships kind perusal)

3. The Personal Secretaries to the Registrars, and District Judge (Enquiries), High Court of Judicature at Hyderabad (for placing before the Registrars for information)
4. The Central Project Coordinator, High Court of Judicature at Hyderabad (with a request to instruct the concerned to upload the High Court's Notification in the High Court's Official Website)
5. The Accountant General, Andhra Pradesh, Hyderabad
6. The Secretary to Government of Telanagana, Law (L.A.& J-SC.F) Department Hyderabad.
7. The Secretary to Government of Andhra Pradesh, Law (L.A.& J-SC.F) Department Hyderabad.
8. The Director of Treasuries and Accounts, Hyderabad.
9. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
10. The Member Secretary, Andhra Pradesh State Legal Services Authority, Hyderabad.
11. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
12. The Secretary, Andhra Pradesh High Court Legal Services Committee, High Court's Buildings, Hyderabad.
13. The Prl. District and Sessions Judge, L.B. Nagar, Rangareddy District
14. The Judge, Family Court, Rangareddy District at L.B. Nagar
15. The XII Addl. District and Sessions Judge, Vikarabad, Rangareddy District.
16. The District Treasury Officer, Rangareddy District at Nampally, Exhibition Grounds, Hyderabad.
17. The Sub Treasury Officer, Vikarabad, Rangareddy District.
18. **THE SECTION OFFICERS:-**  
(a) B.Section; (b) Computer Section; (c) D-II (Buildings); (d) D-I Budget; (e) E.Section; (f) Enquiry Cell; (g) O.P.Cell; (h) Special Officers Section; (i) Vigilance Cell; (j) Work Review Cell, High Court of Judicature at Hyderabad.